

Subject: Division of Taxpayer base between the Central Government and the Government of Odisha.

In accordance with the guidelines issued by the GST Council Secretariat vide Circular No.01/2017, issued vide F.No.166/Cross Empowerment/GSTC/2017 dated 20.09.2017 with respect to the division of taxpayer base between the Central Government and the State Governments to ensure single interface under GST, the State Level GST Co-ordination Committee comprising of Chief Commissioner of Central Tax, Bhubaneswar Zone, Bhubaneswar and Commissioner of State Taxes, Govt. of Odisha, Cuttack, has decided to assign the taxpayers registered in the State of Odisha in the following manner:

1. Taxpayers with turnover above Rs. 1.5 Crores**a) Taxpayers falling under the jurisdiction of the Centre (List of 8,509 Taxpayers enclosed as Annexure- '1A')**

Sl. No.	Taxpayer's Name	GSTIN
1.	TULSYAN SERVICE CENTRE	21AADFT4882E1ZC
2.	SURYA FILLING STATION	21AATFS2075G1Z4
3.	PARTHASARATHI PANI	21ADCPP4406G1Z2
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8508	OMPRAKASH SAHOO	21AQFPS4376N1ZD
8509	ARIA INFRAPROJECTS PRIVATE LIMITED	21AALCA0378H1ZW

b) Taxpayers falling under the jurisdiction of the State (List of 8,523 Taxpayers enclosed as Annexure- '1B')

Sl. No.	Taxpayer's Name	GSTIN
1.	M/S-GLOBAL COAL & MINING PVT. LTD.	21AABCG0215F2ZJ
2.	BINOD KUMAR SHARMA	21ADRPS5495B1ZB
3.	M/S-ARYAN ENERGY PVT LTD	21AADCA7307G2Z6
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8522	BIKESH CHANDRA CHOUDHURY	21AEWPC7347A1ZR
8523	MOHAMMED MUSTAQ ALI	21AHOPA3899A1ZM

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2. Taxpayers with turnover less than Rs. 1.5 Crores

a) Taxpayers falling under the jurisdiction of the Centre (List of 11,523 Taxpayers enclosed as Annexur- '2A')

Sl. No.	Taxpayer's Name	GSTIN
1.	BIKASH KUMAR AGARWALLA	21ABYPA4476D1ZR
2.	SAI HITECH RICE INDUSTRY	21ABQFS0757D1ZA
3.	CHANDRA KANT SARAF	21BQUPS3909K1ZA
.....		
11522	ALOK ROUT	21ASXPR7782B1Z9
11523	DILLIP KUMAR HOTA	21ABBPH6037N1ZT

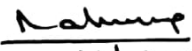
b) Taxpayers falling under the jurisdiction of the State (List of 1,03,236 Taxpayers enclosed as Annexure- '2B')


Sl. No.	Taxpayer's Name	GSTIN
1.	SUSANT KUMAR SAHU	21BFCPS1586M1Z6
2.	SURESH KUMAR LIHALA	21AAHPL6131G1Z5
3.	NARAYAN SAHOO	21ARHPS7895K1Z1
.....		
103235	ANIL KUMAR PATEL	21AKDPP8455B2ZE
103236	RAMESH CHANDRA PATEL	21AJLPP4990J1ZS

3. The Trade and Industry Associations/Chambers of Commerce are requested to bring the contents of this order to the notice of all their members.

Encl:

- (i) List of Centre Taxpayers with turnover above Rs.1.5 crores as Annexure "1A" (soft copy);
- (ii) List of Centre Taxpayers with turnover less than Rs.1.5 crores as Annexure "2A" (soft copy);
- (iii) List of State Taxpayers with turnover above Rs.1.5 crores as Annexure "1B" (soft copy);
- (iv) List of State Taxpayers with turnover less than Rs.1.5 crores as Annexure "2B" (soft copy).


16/11/2017
(Rakesh Kumar Sharma)
Chief Commissioner of Central Tax,
Bhubaneswar Zone, Bhubaneswar (Odisha).


(Saswat Mishra)
Commissioner of State Tax,
Govt. of Odisha, Cuttack.

Copy to:

1. The Chairperson, CBEC, North Block, New Delhi.
2. The Member (GST)/ Member (Admn)/ Member (Customs)/ Member (I.T.)/ Member (Budget)/ Member (L&J), CBEC, North Block, New Delhi.

3. The Principal Secretary (Finance), Govt. of Odisha, Bhubaneswar.
4. The Additional Secretary, GST Council, New Delhi.
5. The CEO, GSTN, New Delhi.
6. All Principal Chief Commissioners/Chief Commissioners of Central Tax/CGST Zones.
7. All Principal Chief Commissioners/Chief Commissioners of Customs Zones.
8. The Director General, Directorate General of Systems & Data Management, CBEC, New Delhi.
9. The Commissioner, Central Excise & GST, Bhubaneswar/ Rourkela/ Commissioner (Audit), Bhubaneswar/ Commissioner, Customs (Preventive), Bhubaneswar/Commissioner (Appeals), Bhubaneswar.
10. The Additional Director General, DGGSTI, Bhubaneswar Zonal Unit, Bhubaneswar.
11. The Additional Director General, NACIN, ZTI, Bhubaneswar.
12. The Deputy Director, Directorate General of Revenue Intelligence, Bhubaneswar Regional Unit, Bhubaneswar.
13. Members of Regional Advisory Committee (All).
14. All Members of Industry/Trade Associations and Chambers of Commerce, in Odisha.
15. The Pay & Accounts Officer, GST, Central Excise & Customs, Bhubaneswar.
16. Web Master, CBEC website for uploading the lists on the CBEC and GST websites.
17. Web Master, Commercial Taxes Organisation (Odisha) website for uploading the lists on their website.
18. Notice Board.

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